

ties in the State during the last three years, year-wise;

(b) how much of this assistance has been for (i) the development of places of tourist interest and (ii) building of hotels for the tourists; and

(c) whether Government of Assam have fully utilised the funds allotted to it for the purpose, if so, the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P.

SHARMA): (a) to (c) Since there are no Centrally sponsored schemes in the tourism sector, no financial assistance has been given to the Government of Assam for developing tourist facilities. Tourism schemes are taken up either in the Central Sector or in the State Sector. A statement showing the schemes and expenditure incurred in the Central Sector (Department of Tourism and ITDC) in Assam during the last three years is attached.

Scheme	Expenditure involved (Rs. in lakhs)		
	1977-78	1978-79	1979-80
<b>I. Department of Tourism</b>			
1. Provision of 4 trained Elephants at Kaziranga	0.80	..	..
2. Mini buses at kaziranga and Manas	..	6.66	0.98
<b>II. I.T.D.C.</b>			
Hotel at Gauhati	0.06	..	..

#### Monthly allotment of items of essential commodities to States

5. SHRI SYED SHAHEDULLAH: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) the monthly quota and allotment of foodgrains, sugar, kerosene, cement, soft coke and edible oils to the States for the last 13 months; month-wise and State-wise; and

(b) what was their requirement and the quantity supplied to them State-wise; month-wise and item-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJAMOHAN MOHANTY): (a) and (b) Statements showing monthly quota allotment requirement and quantity supplied in respect of 'foodgrains, sugar, kerosene, cement, soft coke and edible oils to the States for the last 13 months month-wise and State-wise are annexed. [See Appendix CXVII, Annexure No. 2].

#### Cash and credit facilities to agencies for public distribution of essential commodities

6. SHRI K. L. N. PRASAD: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Government are considering a proposal to make cash and credit facilities at concessional rates of interest available to agencies nominated by the States and Union Territories for public distribution of essential commodities; and

(b) what are the main reasons for giving such facility?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJAMOHAN MOHANTY): (a) and (b) The question of giving suitable cash and credit facilities to the agencies nominated by the States and Union Territories for the public distribution of essential commodities is under examination. These facilities are intended to strengthen the public distribution system.